

1	2	3
6.	Rajgir	20.00
7.	Godda	20.00
8.	Gaya	20.00
9.	Supaul	15.00
10.	Sheohar	10.00
11.	Forbesganj	15.00
12.	Lohardaga	15.00
Total		241.99

[English]

Development of Slums

888. SHRI RANJIB BISWAL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government have received any scheme from the Government of Orissa for the development of slums in that State; and

(b) if so, the total funds required for implementing slum development schemes and actual allocation made by the Union Government for the purpose?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) and (b) No, Sir, the Ministry of Urban Affairs and Employment has not received any scheme from the Government of Orissa for the development of urban slums. However, under the scheme of National Slum Development Programme launched in August 1996, the Government of India has released an amount of Rs. 13.14 crore upto the month of Oct., 1998, as Additional Central Assistance to the Government of Orissa for the development of urban slums.

Loss in Procurement of Trolleys from HAL

889. SHRI SURESH WARPUDKAR : Will the Minister of DEFENCE be pleased to state:

(a) whether attention of the Government has been drawn to the news report published in 'The Hindustan Times', New Delhi dated 5 October, 1998 under the caption 'HAL gives IAF Rs. 1.84 crore ride';

(b) if so, the facts thereof;

(c) the steps taken to fix the responsibility for wastage of Rs. 1.84 crore of the National exchequer and failure to provide Alert Cooling Trolleys (ACTS) to IAF even after 15 years; and

(d) the arrangements made to provide Alert and Cooling Trolleys (ACTs) to IAF soon?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes, Sir.

(b) to (d) HAL received an order of value of Rs. 184.29 lakhs for design, development and supply of Qty. of 8 Nos. Alert Cooling Trolleys (ACTs) in Jan. 1983. An advance of Rs. 156.64 lakhs was received against the order by the HAL during the period 1984-87. During the development, it became necessary due to developmental problems to carry out design changes and split the Alert Cooling Trolley into ground power unit and cooling trolley as separate items with the consent from the customer IAF. Accordingly, an amount of Rs. 122.02 lakhs had been paid back by HAL and the balance of Rs. 34.62 lakhs had been adjusted towards the supply of 8 Nos. of Ground Power Units (GPU's) and 8 Nos. of Cooling Trolleys as agreed to by I.A.F. As such there is no loss to the National exchequer.

[Translation]

Irregularities in Appointments in Navy

890. SHRI JANARDAN PRASAD MISRA :
PROF. AJIT KUMAR MEHTA :
SHRI M.R. CHAUDHARI :

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government are aware of the irregularities committed in appointments in the Navy as reported in the 'Pioneer' dated 22 September, 1998 under the caption "Mutiny in the Army";

(b) if so, whether the officers of Navy have expressed their discontentment against the Personnel Policy of Navy;

(c) if so, whether the Government propose to conduct an inquiry into the whole affair; and

(d) if so, the details thereof?